

of Education, entitled for allotment of Government accommodation from general pool;

(b) whether it is a fact that teachers working in various Government Schools under the Directorate of Education are not entitled for allotment of Government accommodation from the general pool;

(c) if so, the reasons therefor and when this ban on allotment of Government accommodation from General Pool to teachers is likely to be lifted; and

(d) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

Norms for Allotment of Bungalows

3312. PROF. SAIF-UD-DIN SOZ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the norms for allotting bungalows to officers/others from the General Pool;

(b) whether there have been any deviations in application of those norms since last one year; and

(c) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Allotment of bungalow type accommodation in general is governed by the Allotment of Government Residences (General Pool in Delhi) Rules, 1963. Such accommodation to Union Council of Ministers is governed under the Salaries/Allowances of Ministers Act, 1952 as amended from time to time. Similarly, such accommodation to Members of Parliament is governed by Housing and Telephone Facilities (Members of Parlia-

ment) Amendment Rules 1986. For allotment of bungalow type of accommodation from general pool, guidelines have been laid down by the Government vide Policy orders dated 24.10.1985.

(b) and (c). Allotment of a particular type of bungalow, in relaxation of rules, is permissible by the Competent Authority.

Dark Zones of Jhunjhunu District

3313. CH. JAGDEEP DHANKHAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of Dark Zones in Jhunjhunu District; and

(b) the steps being taken to develop the alternative sources of water supply to meet the water requirements in that area?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Chirawa, Sujargarh, Khetri and Udaipurwati Blocks of Jhunjhunu District have been categorised as 'Dark' Blocks.

(b) Development of water supplies is carried out by the State Government. However, ground water exploration in Jhunjhunu district is included in the annual programme of the Central Ground Water Board during 1990-91.

Licences for Sugar Mills in A. P.

3314. SHRIMATI J. JAMUNA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether licences have been given to set up New Sugar Mills in the cooperative sector in Andhra Pradesh recently;

(b) if so, the details thereof:

(c) whether and applications have been received from the private industrialists also; and

(d) if so, the number of such applications received and those which were cleared and the number of proposals under consideration?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) and (b). Yes, Sir, The details of letters of

intent issued for setting up of new sugar factories in Andhra Pradesh in cooperative sector (As on 15.3.1990) are given at statement-I below.

(c) and (d). During 7th Plan, six applications have been received for establishment of new sugar factories in the Private Sector in Andhra Pradesh till 15.3.1990. The position of these applications is given in the statement-II below.

STATEMENT-I

The list of letters of intent issued to the factories in the Coop. Sector in the Andhra Pradesh during the 7th Plan (as on 15.3.1990)

Sl. No.	Short name of the factory	Date of LOI	Capacity
1	2	3	4
1.	Kadam, Teh. Kadam Mandal, District Adilabad	16.10.1989	2500 T.C.D.
2.	Huzurabad, District Karimnagar	20.10.1989	2500 T.C.D.

STATEMENT-II*Position of applications received for setting up of New Sugar Factories in private sector in Andhra Pradesh (as on 15.3.1990)*

<i>Sl. No.</i>	<i>Name and Location</i>	<i>Position</i>
1	2	3
1.	Shri M/s. M. Sreenivasulu Reddy Raghava Sugars Private Ltd., Place and Teh. Gudur, Mandalam District Nellore.	Letter of Intent issued on 20.3.1989
2.	M/s. Sree Telugu Sugars Ltd., Kummaranatham, Teh. Punganur, District Chittoor.	Letter of Intent issued on 11.7.89
3.	M/s. Shree Kailas Industrial Gasses Ltd., Place—Kappala Banda, Tal. Kallur Mandal, District Khammam.	Letter of Intent issued on 12.10.89
4.	Shri S. V. Choudary, Chief Promoter, 405-A, Brindavan Apartments, A.C. Guards, Lakdi-Ka-Phool, Hyderabad. Proposed at Narayanpur, Tal. Vikarabad Mandal, District Ranga Reddy.	Under consideration
5.	Kailas Ravi Shankar Place—New Pal Vancha, Teh. Kamareddy Mandal, District Nizamabad.	Received recently (Yet to be considered by Screening Committee)

<i>Sl. No.</i>	<i>Name and Location</i>	<i>Position</i>
1	2	3
6.	Mr. Janardhana Rao Kaminai Place—Pothulapadu, Teh. Manopud Mandal (Alampur Taluq) District Mahboobnagar.	—do—